

**Information about Commercial Court cases instituted and pending before various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.**  
**(for the month of April, 2020)**

**Name of the High Court: High Court of Tripura**

	<b>Commercial Court (below District Judge level)</b>	<b>Commercial Court(at District Judge level)</b>	<b>Commercial Appellate Court(at District Judge level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
<b>No.of Courts operational</b>	--	<b>09</b>	--	--	<b>01</b>
<b>No. of cases instituted during the month</b>	--	<b>00</b>	--	--	<b>00</b>
<b>No. of cases pending at the end of the month</b>	--	<b>60</b>	--	--	<b>04</b>
<b>No.of cases disposed of during the month</b>	--	<b>00</b>	--	--	<b>00</b>